

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-17-2020

Mr. Kingsley E. Igweze ... Applicant.

Versus

State and anr. ... Respondents.

Shri K. Paulekar, Advocate for the Applicant.

Coram : Nutan D. Sardesai. J.

Dated :9th July, 2020

P.C.:

Shri K. Paulekar, learned Advocate submits that notice has been served on the office of the learned Advocate General. However none appears on behalf of the State. Opportunity to the absentee respondent.

2. Stands over on 10.07.2020.

Nutan D. Sardesai, J.

MF/-